

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 153 OF 2020

Sudesh Narayan Gaonkar

..... Petitioner

V e r s u s

Director of Mines & Geology & Ors.

..... Respondents

Ms Norma Alvares and Ms. Anamika Gode, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 6.

Mr. Pravin Faldessai, Assistant Solicitor General for the Union of India- Respondent no.7.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 19th October, 2020

P.C.

1. Mr. Faldessai, learned Assistant Solicitor General, states that the affidavit on behalf of respondent no.2 will positively be filed in the course of this week. Copy of the same will be furnished to the learned Counsel for the petitioner by email within this week itself. The affidavit has been

already prepared and therefore the same will be filed positively in the Court in this week.

2. In case the petitioners want to file any rejoinder, the petitioner may do so latest by 31.10.2020.

3. Place the matter for further consideration on 02.11.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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